

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/99(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	ORISSA KHANIJ PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Ms. Neha Somani, Pr.CS : For Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter on **13/5/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)